

ITEM NO.91

REGISTRAR COURT. 1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 4254/2016

PREM CHAND SHARMA

Petitioner(s)

VERSUS

SHIV PRASAD AND ANR.

Respondent(s)

Date : 02/05/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr Rahul Verma, Adv.
Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

Mr. Vivek Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Await mediation report from the Supreme Court
Mediation Centre.

List again on 26.7.2016.

(PAWAN DEV KOTWAL)
Registrar